

OFFICE ORDER

SUB:- Day wise Duty Roster for JMFCs of (NI-ACT) Digital Courts of West District for Physical Recording of Evidence w.e.f. 26-06-2025

In view of the the administrative requirements and for ensuring the smooth and effective conduct of physical recording of evidence in (NI- Act) Digital Courts, it is hereby ordered that a day wise roster shall be implemented for JMFCs posted in (NI-Act) Digital Courts of West District.

The following directions are issued for compliance.

The physical recording of evidence shall be conducted by the concerned JMFCs on designated week days, with each Judicial Officer being assigned specific day(s) of the week for this purpose.

After the roster, is notified, all concerned JMFCs are requested to adhere the assigned day(s) and ensure presence for the purpose of recording evidence physically in court room No. 206, Extnsion Block, Tis Hazari Courts, as per the schedule:-

Sl. No.	Name of the Judicial Magistrate	Days
01	Sh. Abhay Choudhary, Ld. JMFC (NI Act) Digital Court -01, West	Monday, Thursday
02	Ms. Shivangi Mangla, Ld. JMFC (NI Act) Digital Court -02, West	Tuesday, Friday
03	Ms. Deshna Golechha, JMFC (NI Act) Digital Court -03, West	Wednesday, Saturday

[Signature]
Duty Judicial Magistrate
For Chief Judicial Magistrate
West District, Delhi

Dated 18/06/25.

No. 1610-1664 CJM(West)/THC/Delhi/2025

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi
Through I.d. Principal District & Sessions Judge, (West), Delhi
02. The I.d. Principal District & Sessions Judge, (HQ), Delhi
03. The I.d. I.d. Principal District & Sessions Judge, (West), Delhi
04. The I.d. Principal District & Sessions Judge all district Delhi/New Delhi
05. The I.d. officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The I.d. CJMs, all District, Delhi/New Delhi,
07. The I.d. ACJM & all I.d. Judicial Magistrate First Class, West District, Tis Hazari Courts, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. Law Officer, Tihar Jail, Delhi/New Delhi.
14. For Uploading on centralized web-site through IAYERS
15. The Video Conferencing, R. No. 211, Tis Hazari Courts, Delhi.
16. The Care Taking Branch, Tis Hazari Courts, Delhi
17. Reader to the court of undersigned.
18. The Cash Branch, West District, Tis Hazari Courts, Delhi.
19. PS to I.d. Principal District and Sessions Judge(West) District, Delhi
20. Office file

[Signature]
Duty Judicial Magistrate
For Chief Judicial Magistrate
West District, Delhi